

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi and Ors.

...

Applicant/Petitioner

Vs

M/s. R.S. Stones Pvt Ltd

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 13.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Priya Choubey, Nishi Chaudhary,
Namrat Ranga in IA no. 4734

ORDER

List on 03.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.01.2021
Ritu